

ê

SLP(C)No. 10315 OF 2001

ITEM No.49

Court No. 7

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10315/2001

(From the judgement and order dated 27/04/2001 in CMWP 13738/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S. UNIQUE BUTYLE TUBE INDUSTRIES P.LTD

Petitioner (s)

VERSUS

U.P. FINANCIAL CORPORATION & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 03/12/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI

HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) M/s Sunil Gupta,Lipika Sharma,Advs.
Mr. Pramod Dayal,Adv.

For Respondent (s) M/s HK Puri,SK Puri,U.Banerjee,
Anindita Gupta,Advs.
Mr. Shrish Kumar Misra,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I..T.....T.....T.....T.....T.....T.....J..T....R
.SP2

Issue fresh notice to respondent nos.2 & 3.
Dasti service is permitted, in addition.

The counter affidavit on behalf of respondent
no.1 may be filed within one week.

.SP1

[Naresh Kumar]
Court Master

[Kanwal Singh]
Court Master